

(iv) Further, Bihar will receive 1,373.5 MW from the NTPC and BSEB Joint Venture project of 1,980 MW.

(v) Planning Commission has sanctioned Rs. 1,053 crore for Renovation and Modernization of two State Sector/JV power plants, namely; Barauni TPS units 6 and 7 (2×105 MW) and Muzaffarpur units 1 and 2 (2×110 MW) have been taken up under Backward Region Grant Fund of Planning Commission.

#### **Disinvestment of CPSEs**

\*109. SHRI NARESH AGRAWAL: Will the Minister of FINANCE be pleased to state:

- (a) the present disinvestment policy of Government;
- (b) the details of the Central Public Sector Enterprises (CPSEs) disinvested by Government during the last three years, including the percentage of disinvestment;
- (c) the details of the target and revenue generated from disinvestment during the last three years; and
- (d) the details of the usage of the revenue generated by disinvestment during the last three years?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) The disinvestment policy of the Government is that:

- (i) already listed profitable Central Public Sector Enterprises (CPSEs) not meeting the mandatory public shareholding of 10% are to be made compliant by public offering out of Government shareholding or issue of fresh equity by the CPSEs concerned or a combination of both;
- (ii) all unlisted CPSEs having positive net worth, no accumulated losses and having earned net profit for three preceding consecutive years, are to be listed through public offerings out of Government shareholding or issue of fresh equity by the company or a combination of both; and
- (iii) further public offerings by profitable listed CPSEs taking into consideration their capital investment requirements with Government of India simultaneously or independently offering a portion of its shareholding in such CPSEs.

(iv) Government to retain at least 51 per cent equity and management control in all cases of disinvestment through public offerings.

(v) Strategic Sale in loss making CPSEs, when efforts for their revival fail, is taken up on a case by case basis.

(b) and (c) The details of disinvestment during the last 3 years are as under:

Sl. No.	Name of CPSE	Target (Rs. in crore)	Percentage of disinvestment by GoI	Percentage of fresh issue of shares by CPSE	Amount of Proceeds collected (Rs. in crore)	
					GoI	CPSE
1	2	3	4	5	6	7
<b>2010-11</b>						
1.	SJVN Limited		10.03	-	1062.74	-
2.	Engineers India Limited		10	-	959.55	-
3.	Coal India Limited		10	-	15199.44	-
4.	Power Grid Corporation of India Limited		10	10	3721.17	3721.17
5.	MOIL Limited		10	-	618.76	-
6.	Shipping Corporation of India Limited		10	10	582.45	582.45
			40,000	TOTAL	22,144.21	4,303.61
<b>2011-12</b>						
1.	Power Finance Corporation Limited		5	15	1144.55	3433.65

1	2	3	4	5	6	7
2.	Oil & Natural Gas Corporation Ltd.		4.91		12749.50	-
		40,000		TOTAL	13,894.05	3,433.65

**2012-13 (till date)**

1.	National Building Construction Corporation Ltd.		10		124.97	-
2.	Hindustan Copper Ltd.		5.58		807.03	-
3.	NMDC Ltd.		10		5973.27	-
4.	Oil India Ltd.		10		3141.51	-
5.	NTPC Ltd.		9.50		11457.54	-
		30,000	TOTAL		21,504.32	-

(d) The details of disinvestment receipts allocated to various schemes during the past three years are given hereunder:

Sl. No.	Name of the Scheme	NIF Fund Used (Rs. in crore)		
		Actuals 2010-11	Actuals 2011-12	RE 2012-13
1.	Jawaharlal Nehru National Urban Renewal Mission	1031.42	1533.72	2344.80
2.	Accelerated Irrigation Benefits Programme	1700.00	2442.76	3547.20
3.	Rajiv Gandhi Gramin Vidyutikaran Yojana	2000.00	2086.04	3808.80
4.	Accelerated Power Development and Reform Programme	52.00	0	0
5.	Indira Awas Yojana	7000.00	0	0
6.	National Employment Guarantee Scheme	10360.79	7831.53	14299.20
	TOTAL	22,144.21	13,894.05	24,000.00